

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4108/2026 BLAPL/1385/2026	UMAKANTA DALEI @SUKUTA @SUKUTA JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /154 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000499/2025
2	D-BLAPL/4112/2026 BLAPL/1386/2026	LUCKY @ BISWAJIT PATNAIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	JANKIA P.S. /297 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000656/2025
3	D-BLAPL/4116/2026 BLAPL/1387/2026	JAMIL AKTAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
4	D-BLAPL/4145/2026 BLAPL/1388/2026	ANIL GURU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /141 /2018 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000017/2019
5	D-BLAPL/4155/2026 BLAPL/1389/2026	TANAJI RAMACHANDRA SHELER VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	S.P.(CID-CRL),CUTTACK /8 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),BARP CT/0000631/2024
6	D-BLAPL/3788/2026 BLAPL/1390/2026	KHAN @ ARJUN BEHERA VS UNION OF INDIA (NCB)	PRATAP CHANDRA CHHINCHANI VS	NCB BHUBANESWAR /10 /2025 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000018/2025
7	D-BLAPL/4166/2026 BLAPL/1391/2026	MADHU JHODIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /196 /2025 J.M.F.C.,KASHIPUR(Rayagada) GR/0000682/2025
8	D-BLAPL/4167/2026 BLAPL/1392/2026	BASANTA KUMAR UDJOGI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MUDULIPODA /59 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000073/2025
9	D-BLAPL/4170/2026 BLAPL/1393/2026	SATYA RANJAN JENA VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	BALLIGUDA /219 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000125/2025
10	D-BLAPL/4174/2026 BLAPL/1394/2026	DEBABRATA BARAI VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /537 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000665/2024
11	D-BLAPL/4175/2026 BLAPL/1395/2026	P.SUNIL ACHARY VS STATE OF ODISHA	NRUSINGHA NANDA MOHAPATRA VS	BADABAZAR /288 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) ST/0000352/2025

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12	D-BLAPL/4168/2026 BLAPL/1396/2026	SUKANTA @ TINKODA SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /363 /2025 A.D.J.,BARGARH(Bargarh) Spl/000044/2025
13	D-BLAPL/4182/2026 BLAPL/1397/2026	UMAKANTA GARDIA @ RAGHAB VS STATE OF ODISHA	SK. ZAFARULLA VS	LAKHANPUR /99 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/000031/2020
14	D-BLAPL/4014/2026 BLAPL/1398/2026	MANOJ GHADEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /140 /2023 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000175/2023
15	D-BLAPL/4113/2026 BLAPL/1399/2026	TRILOCHAN @ RAHUL SIKA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH RURAL /280 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001924/2025
16	D-BLAPL/4137/2026 BLAPL/1400/2026	SAMEER PAULEY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	BHASMA /6 /2026 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/000025/2026
17	D-BLAPL/4017/2026 BLAPL/1401/2026	RAKESH KUMAR DALEI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /460 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000949/2025
18	D-BLAPL/4040/2026 BLAPL/1402/2026	PIYUSH CHANDRA PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /215 /2024 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000206/2024
19	D-BLAPL/4044/2026 BLAPL/1403/2026	SURESH NAYAK @ TINGIRI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /195 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000423/2024
20	D-BLAPL/4065/2026 BLAPL/1404/2026	DEEPAK JHA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAGHUNATHPALI /31 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000012/2026
21	D-BLAPL/4074/2026 BLAPL/1405/2026	PRABIN KUMAR SAHU @ PRABINA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KUNDHEIGOLA /8 /2026 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000003/2026
22	D-BLAPL/4078/2026 BLAPL/1406/2026	GEDI JUADI VS STATE OF ODISHA	NIRANJAN PANDA VS	DUNGURIPALI /167 /2025 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000167/2025
23	D-BLAPL/4138/2026	MOHD. KAIF FIROJ AHEMAD	RAMESH CHANDRA MAHARANA	/ /0

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	BLAPL/1407/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ANGUL(Anugul) Spl/0000018/2025
24	D-BLAPL/4148/2026 BLAPL/1408/2026	PUNIA @ PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	HARABHANGA /61 /2008 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000018/2020
25	D-BLAPL/4151/2026 BLAPL/1409/2026	JYOTI RANJAN NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /2 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000002/2026
26	D-BLAPL/4098/2026 BLAPL/1410/2026	GOBINDA SANDIL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /699 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003403/2025
27	D-BLAPL/4153/2026 BLAPL/1411/2026	RAHUL NAIK @ ABED VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /322 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000004/2026
28	D-BLAPL/4178/2026 BLAPL/1412/2026	HRUSHIKESH NATH @ HRUSHI KESH NATH VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000122/2025
29	D-BLAPL/4180/2026 BLAPL/1413/2026	LEO @ TAPAN @ SUMAN @ SARBESWAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /87 /2024 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000162/2025
30	D-BLAPL/3257/2026 BLAPL/1414/2026	AJU @ AJAYA @ ABHIRAM BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BAGDIA /77 /2025 A.D.J.,ANGUL(Anugul) CT/0000601/2025
31	D-BLAPL/3971/2026 BLAPL/1415/2026	KALU MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ / J.M.F.C.,KASHIPUR(Rayagada) 2(B)CC/0000005/2025
32	D-BLAPL/4076/2026 BLAPL/1416/2026	BAPUN @ BISWAMBAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /459 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000089/2025
33	D-BLAPL/4200/2026 BLAPL/1417/2026	PINTU @ MANAS NAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /57 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000007/2026
34	D-BLAPL/4194/2026 BLAPL/1418/2026	SAROJ KUMAR BEHERA @ SAROJ BEHERA VS	KULDEEP MOHANTY VS	REMUNA /23 /2026 SPECIAL JUDGE (POCSO), BALASORE(E

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35	D-BLAPL/4293/2026 BLAPL/1419/2026	STATE OF ODISHA LALIT MOHAN KALO VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	Spl/0000030/2026 SASON /8 /2024 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000025/2024
36	D-BLAPL/4226/2026 BLAPL/1420/2026	NANDA BEHERA VS STATE OF ODISHA	SADHAN MOHANTY VS	TIGIRIA /76 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000074/2023
37	D-BLAPL/4239/2026 BLAPL/1421/2026	HARMOHAN PATTANAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BARAMBA /31 /2026 J.M.F.C.,BARAMBA(Cuttack) GR/0000043/2026
38	D-BLAPL/4262/2026 BLAPL/1422/2026	TUKULA @ GOPINATH ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /232 /2020 1ST A.D.J., PURI(Puri) ST/0000004/2021
39	D-BLAPL/4183/2026 BLAPL/1423/2026	SUVENDU PATRA @ NANU VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MANIABANDHA /96 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000007/2026
40	D-BLAPL/4189/2026 BLAPL/1424/2026	MURALI KHARSEL VS STATE OF ODISHA	SABYASACHI MISHRA VS	SINDHIKELA PS /218 /2025 A.D.J.,KANTABANJI(Balangir) SC/0000119/2025
41	D-CMP/4595/2026 CMP/278/2026	PINKI @ MANASMI MALLICK VS MANARAMA MALLICK @ MOHANTY	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayur)
42	D-CMP/4550/2026 CMP/279/2026	DEBASIS HOLA VS PATITAPABAN DEV	DEEPALI MAHAPATRA VS	CS/0000173/2019 // CIVIL JUDGE (SD),PURI(Puri)
43	D-CMP/5207/2026 CMP/280/2026	KARUNAKAR PANDEY VS HEMANTA KUMAR PATEL	SHANTI PRAKASH MOHANTY VS	CS/0000252/2023 // DISTRICT AND SESSIONS JUDGE,JHAR
44	D-CMP/5201/2026 CMP/281/2026	M/S. JOGALAXMI TRADERS PROPRIETARY FIRM VS M/S ARVEE ELECTRICAL AND ENGINEERS PVT LTD.	ASHIS KUMAR PADHEE VS	RFA/0000017/2015 // CIVIL JUDGE (SD),BOLANGIR(Balangir)
45	D-CMP/5330/2026 CMP/282/2026	NANDULAL MODI VS NIRUPAMA MISHRA	SOURAB SUMAN BHUYAN VS	CS/0000105/2019 // CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000078/2016

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46	D-CMP/5497/2026 CMP/283/2026	RAMNARAYAN SATPATHY VS SRI SRI THAKUR SUNYABASI , CUTTACK	BIDHIRAM DAS VS	// CIVIL JUDGE (JR DIV), BASTA(Baleshwa CS/0000667/2019
47	D-CONTC/5006/2026 CONTC/951/2026	PRASANNA KUMAR BEHERA VS ARAVIND AGARWAL, I.A.S	PRAKASH KUMAR BEHERA VS	// ()
48	D-CONTC/5002/2026 CONTC/952/2026	SUBIR KUMAR BOSE VS ARAVIND AGARWAL, I.A.S	PRAKASH KUMAR BEHERA VS	// ()
49	D-CONTC/5008/2026 CONTC/953/2026	BINOD CHANDRA CHOUDHURY VS ARAVIND AGARWAL, I.A.S	PRAKASH KUMAR BEHERA VS	// ()
50	D-CONTC/5009/2026 CONTC/954/2026	SURATH CHANDRA SAHOO VS ARAVIND AGARWAL, I.A.S	PRAKASH KUMAR BEHERA VS	// ()
51	D-CONTC/5121/2026 CONTC/955/2026	PRIYABRATA SETHI VS DR.BIJAY BHUSAN NANDA, DIRECTOR, ECONOMIC AND STATISTICS, ODISHA	ADV. VS	// ()
52	D-CONTC/5132/2026 CONTC/956/2026	SUKHEN CHANDRA DANDAPAT VS NIYATI PATNAIK, IAS	ADV. VS	// ()
53	D-CONTC/5136/2026 CONTC/957/2026	PITAMBAR GIRI VS NIYATI PATNAIK, IAS	ADV. VS	// ()
54	D-CONTC/5139/2026 CONTC/958/2026	RINABALA SETHI VS SHUBHA SARMA,IAS	ADV VS	// ()
55	D-CONTC/5147/2026 CONTC/959/2026	SHISHIR KUMAR PARIDA VS NIYATI PATNAIK, IAS	ADV. VS	// ()
56	D-CONTC/5157/2026 CONTC/960/2026	MANAGING COMMITTEE OF KAIKEI BAYANI DEVI UCHA BALIKA BIDYANIKETAN, VS DR. N.THIRUMALA NAIK,COMMISSIONE CUM SECY.,BHUBANESWAR	ADV. VS	// ()
57	D-CONTC/5168/2026	ABINASH SAHU	ADV.	//

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	CONTC/961/2026	VS	VS	0
		SATYABRATA SAHU, IAS		//
58	D-CONTC/5179/2026	SMRUTIRANJAN PRADHAN	ADV.	//
	CONTC/962/2026	VS	VS	0
		AMRIT RUTURAJ, LABOUR COMM., ODISHA		//
59	D-CONTC/5273/2026	AJAYA KUMAR MOHANTY	SANGRAM JENA	//
	CONTC/963/2026	VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
60	D-CONTC/5274/2026	PRAMOD KUMAR RANA	SANGRAM JENA	//
	CONTC/964/2026	VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
61	D-CONTC/5295/2026	MUCHIRAM KISKU	ADV.	//
	CONTC/965/2026	VS	VS	0
		AMBARISH KUMAR SINGH, DEPUTY GENERAL MANAGER, UNION BANK OF INDIA,MUMBAI		//
62	D-CONTC/5326/2026	PABANI BHOL	ADV	//
	CONTC/966/2026	VS	VS	0
		SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.,BHUBANESWAR		//
63	D-CONTC/5466/2026	SUNIL GOCHHAYAT	KEDAR CHANDRA BEHERA	//
	CONTC/967/2026	VS	VS	0
		DR. GAK KUMAR, DIRECTOR ICAR CENTRAL RICE RESEARCH INSTITUTE, CUTTACK		//
64	D-CONTC/5489/2026	NABA KISHORE DAS	ADV.	//
	CONTC/968/2026	VS	VS	0
		PABITRA MOHAN BARIK, OES, D.E.O., KENDRAPARA		//
65	D-CONTC/4941/2026	PRAKASH BEHERA	ADV.	//
	CONTC/969/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, IAS		//
66	D-CONTC/5319/2026	MADHAB PRASAD MISRA	SAMIR KUMAR MISHRA	//
	CONTC/970/2026	VS	VS	0
		AKHAYA SUNIL AGRAWAL, IAS		//
67	D-CONTC/5483/2026	SK.MOHAMMED AKHLAQUE	SAMEER KUMAR DAS	//
	CONTC/971/2026	VS	VS	0
		BIRANCHI NARAYAN MOHANTY, DIRECTOR ELEMENTARY EDUCATION, BHUBANESWAR		//
68	D-CONTC/4660/2026	NARENDRA KUMAR SAHOO	ADV.	//
	CONTC/972/2026	VS	VS	0

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69	D-CONTC/5010/2026 CONTC/973/2026	GIRISH S.N., I.A.S KISHORE KUMAR DASH VS ARAVIND AGARWAL, I.A.S	PRAKASH KUMAR BEHERA VS	// // ()
70	D-CONTC/5388/2026 CONTC/974/2026	ASHOK KUMAR ACHARYA VS BIRENDRA KARKARA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// // ()
71	D-CONTC/5398/2026 CONTC/975/2026	SANTOSH KUMAR SWAIN VS PRATEEK SINGH, IPS	ADV. VS	// // ()
72	D-CONTC/5433/2026 CONTC/976/2026	SURESH CHANDRA MURMU VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// // ()
73	D-CONTC/4857/2026 CONTC/977/2026	DEBARAJ MOHANTY VS AJAYA KUMAR PATRA, D.E.O., GANJAM CIRCLE	ADV. VS	// // ()
74	D-CONTC/4863/2026 CONTC/978/2026	RAMA CHANDRA MOHAPATRA VS AJAYA KUMAR PATRA, D.E.O., GANJAM CIRCLE	ADV. VS	// // ()
75	D-CRLA/37700/2025 CRLA/164/2026	RINKU GURU VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	KONARK /49 /2017 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000045/2024
76	D-CRLA/3822/2026 CRLA/165/2026	SAMARI BARIHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /145 /2021 A.D.J.,PADAMPUR(Bargarh) CT/0000014/2022
77	D-CRLA/3613/2026 CRLA/166/2026	BAMIDI BALI @ BALA VS STATE OF ODISHA	PULAKESH MOHANTY VS	PARLAKHEMUNDI /58 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000010/2024
78	D-CRLA/4085/2026 CRLA/167/2026	SILU@SIDHARTHA CHANDA@SIDDHARTHA CHANDA VS STATE OF ODISHA	SAMARENDRA BEHERA VS	BALASORE SADAR /572 /2025 SPECIAL JUDGE,BALASORE(Balashwar) Spl/0000118/2025
79	D-CRLMA/3887/2026 CRLMA/28/2026	ANAM TELI VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	LAIMURA /34 /2023 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D) CT/0000700/2023

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80	D-CRLMC/3927/2026 CRLMC/472/2026	RINKU@NIRANJAN SETHI VS STATE OF ODISHA	MOHENDRA DALAI VS	KANPUR /113 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000031/2022
81	D-CRLMC/4034/2026 CRLMC/473/2026	JAGANNATH HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /233 /2023 A.D.J.,UMERKOTE(Nabarangapur) CT/0000065/2025
82	D-CRLMC/4067/2026 CRLMC/474/2026	ANANTA KUMAR SAMANTARAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GADISAGADA /129 /2023 ASST. SESSIONS JUDGE, PURI(Puri) ST/0000022/2025
83	D-CRLMC/4072/2026 CRLMC/475/2026	ASHOK KUMAR PATTANAIK@ ASHOK PATNAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAHALA /33 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000148/2026
84	D-CRLMC/4179/2026 CRLMC/476/2026	BEST BOOK STORE, BBSR VS ACADEMIC HEIGHTS PUBLIC SCHOOL, KEONJHAR	PRANAB RANJAN CHHATOI VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0001649/2020
85	D-CRLMC/3914/2026 CRLMC/477/2026	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	NIMAPADA /38 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000147/2025
86	D-CRLMC/4053/2026 CRLMC/478/2026	PAGAL@RAJIB TARAI VS STATE OF ODISHA	NETRANANDA BISWAL VS	KUJANGA /110 /2010 ASST SESSIONS JUDGE (WOMENS), JAC GR/0000057/2011
87	D-CRLMC/3202/2026 CRLMC/479/2026	SK.YAKUB ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /240 /2021 A.D.J.,JALESWAR(Baleshwar) Spl/0000180/2021
88	D-CRLMC/4125/2026 CRLMC/480/2026	M HARI SHANKAR VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /476 /2025 J.M.F.C.,JATNI(Khordha) GR/0000820/2025
89	D-CRLMC/4147/2026 CRLMC/481/2026	SURATH NAYAK VS SAILABALA NAYAK	BISWARANJAN DALAI VS	/ /0 JUDGE FAMILY COURT,PURI(Puri) CRL.EXN/0000194/2019
90	D-CRLMC/4210/2026 CRLMC/482/2026	BASNIDHAR BISHOYI@BISOYI VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /185 /2018 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001121/2018
91	D-CRLMC/3216/2026	DILLIP KUMAR SAMAL	ASHOK KUMAR PATRO	ADVA /52 /2021

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	CRLMC/483/2026	VS STATE OF ODISHA	VS	J.M.F.C,MOHANA(Gajapati) GR/0000100/2021
92	D-CRLMC/3942/2026 CRLMC/484/2026	RANJIT PARIDA@RANJIT KUMAR PARIDA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	MAHILA P.S.(BBSR) /94 /2018 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000180/2019
93	D-CRLMC/4031/2026 CRLMC/485/2026	AMIYA KUMAR SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	LALBAG /201 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000432/2025
94	D-CRLMP/4079/2026 CRLMP/201/2026	SUNAFULA MAHANTA VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	//0 (//
95	D-CRLREV/4055/2026 CRLREV/130/2026	LADI RAJESH@L.RAJESH VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /320 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE MIS.CASE/0000069/2025
96	D-CRLREV/4041/2026 CRLREV/131/2026	LADI SRINU VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /319 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE MIS.CASE/0000068/2025
97	D-CRLREV/4048/2026 CRLREV/132/2026	RAMESH MAJHI@SRI RAMESH CHANDRA MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000003/2022
98	D-CRLREV/33363/2025 CRLREV/133/2026	BINOD PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BALIANTA P.S. /79 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000341/2024
99	D-CRP/53295/2025 CRP/2/2026	ACCOUNTANT GENERAL (CIVIL AUDIT), ODISHA, BHUBANESWAR VS BHAJENDRA KUMAR NAYAK	SUDHIR KUMAR PATRA VS RAJJEET ROY,R.ROUTRAY, S.K.SINGH,A.PRADHAN, S	// CIVIL JUDGE (JD),BHUBANESWAR(Kho SS0000078/2011
100	D-LAA/43027/2025 LAA/9/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION- I), EAST COAST RAILWAY, KHURDA VS SANATAN RANA	DARPANARAYAN PATTNAYAK (LD. SENIOR PANEL COUNSEL) VS	PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000336/2022
101	D-MACA/5355/2026 MACA/148/2026	KARTIKESWAR PATRA VS PAL MOVERS PVT. LTD., BALASORE	PRADEEP KUMAR MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000146/2019
102	D-MACA/5308/2026 MACA/149/2026	SABITRI ROUT VS	DEBASISH PATNAIK VS	// 1ST M.A.C.T., CUTTACK(Cuttack)

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103	D-MACA/5359/2026 MACA/150/2026	SANJUKTA BEHERA DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD,RAIGARH VS DEMATI NAIK	PRASANTA KUMAR MAHALI VS	Mac/0001326/2018 // A.D.J.,SUNDARGARH(Sundargarh)
104	D-MATA/5469/2026 MATA/50/2026	PRASENJIT MONDAL VS SUNITA MONDAL	TUSAR KUMAR MISHRA VS	Mac/0000095/2022 // JUDGE,FAMILY COURT,ANGUL(Anugul)
105	D-RPFAM/2551/2026 RPFAM/48/2026	SOUMENDRA KUMAR SAHOO VS NARMADA BARIK	CHINMAYA MOHANTY VS	CP/0000011/2025 // 2ND A.D.J.,ROURKELA(Sundargarh)
106	D-RSA/2288/2026 RSA/68/2026	BIBHUTI BHUSAN MOHANTY VS SANDHYARANI PARIJA	PRADEEP KUMAR PARIDA VS	Crp/0000065/2024 // A.D.J.,ATHAGARH(Cuttack)
107	D-RSA/53447/2025 RSA/69/2026	THE CHIEF EXECUTIVE OFFICER, TP NORTHERN ODISHA DISTRIBUTION LIMITED (PROMONTA KUMAR JENA) VS KANAKALATA PARIDA	PRADIP KUMAR JENA VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR
108	D-RVWPET/43283/2025 RVWPET/35/2026	AKHAYA KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	RFA/0000059/2024 // ()
109	D-RVWPET/4980/2026 RVWPET/36/2026	NRUSHINGHA NATH SAHU VS BISHNU PRIYA SAHOO	ANUPAM RATH VS	// () //
110	D-TRP(C)/5222/2026 TRP(C)/35/2026	SUBHASHREE PANDA VS SUNIL SAGAR NANDA	DEEPAK KUMAR SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWAR
111	D-TRP(C)/5280/2026 TRP(C)/36/2026	IPSITA DEBATA VS ASHUTOSH DAS	AJAYA KUMAR PRADHAN VS	CP/0000729/2025 // JUDGE FAMILY COURT, KEONJHAR(Keonjhar)
112	D-TRP(C)/5410/2026 TRP(C)/37/2026	DR. SASMITA SAHU VS DR. SATYASISH KABI	LINGARAJ SARANGI VS	CP/0000166/2025 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
113	D-WA/5177/2026 WA/255/2026	RESHMA LAKRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	CP/0000820/2025 // () //

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114	D-WA/5192/2026 WA/256/2026	STATE OF ODISHA VS BAIJAYANTI NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
115	D-WA/48762/2025 WA/257/2026	STATE OF ODISHA VS ASHOK KUMAR SAMAL	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
116	D-WA/5130/2026 WA/258/2026	STATE OF ODISHA VS SATYABRATA PANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
117	D-WA/5131/2026 WA/259/2026	STATE OF ODISHA VS GARUDA CHANDRA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
118	D-WA/5127/2026 WA/260/2026	STATE OF ODISHA VS SAROJKANTA JENA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
119	D-WA/5128/2026 WA/261/2026	STATE OF ODISHA VS RAMESH CHANDRA NATH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
120	D-WA/4134/2026 WA/262/2026	BANSHIDHAR PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// 0 //
121	D-WA/5048/2026 WA/263/2026	TP WESTERN ODISHA DISTRIBUTION LIMITED TPWODL,SAMBALPUR VS ARATI MALLIK	RAJJEET ROY VS	// 0 //
122	D-WP(C)/5417/2026 WP(C)/4469/2026	BRAJABIHARI PATTANAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
123	D-WP(C)/5261/2026 WP(C)/4470/2026	KHOLANA JENA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
124	D-WP(C)/5358/2026 WP(C)/4471/2026	DAITARY PRUSTY VS STATE OF ODISHA	ABHAS MOHANTY VS	// 0 //
125	D-WP(C)/5429/2026	AKSHAY KUMAR ROUT	SUKANTA KUMAR DALAI	//

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	WP(C)/4472/2026	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/5351/2026 WP(C)/4473/2026	AKSHYA KUMAR NANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
127	D-WP(C)/5350/2026 WP(C)/4474/2026	MAMATARANI PANDA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
128	D-WP(C)/5431/2026 WP(C)/4475/2026	K DIBAKAR PATNAIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
129	D-WP(C)/5338/2026 WP(C)/4476/2026	AAMNAYEE MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
130	D-WP(C)/5373/2026 WP(C)/4477/2026	PRASANNA KUMAR NAYAK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
131	D-WP(C)/5368/2026 WP(C)/4478/2026	M/S. PRADEEP KUMAR BEHERA, KEONJHAR VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	SUNIL MISHRA VS	// 0 //
132	D-WP(C)/420/2026 WP(C)/4479/2026	PRASANNA KUMAR GURU VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //
133	D-WP(C)/3030/2026 WP(C)/4480/2026	LAXMAN KUMAR SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
134	D-WP(C)/5369/2026 WP(C)/4481/2026	HARYAKSHYA TRIPATHY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
135	D-WP(C)/5436/2026 WP(C)/4482/2026	SAIBU MAHANTA VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA (IRDA), HYDERABAD	RAJIV KUMAR MAHANTA VS	// 0 //
136	D-WP(C)/5375/2026 WP(C)/4483/2026	DEBASIS CHAKRABARTY @ CHAKRAVARTY VS	RAJ KUMAR SUTAR VS	// 0

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137	D-WP(C)/3906/2026 WP(C)/4484/2026	STATE OF ODISHA JYOTISH CHANDRA PATRA VS	BIBHUTI BHUSAN MISHRA VS	// // ()
138	D-WP(C)/5370/2026 WP(C)/4485/2026	STATE OF ODISHA DAMBARUDHAR CHHUALSINGH VS	BIJAYALAXMI SAHOO VS	// // ()
139	D-WP(C)/5337/2026 WP(C)/4486/2026	STATE OF ODISHA SHESHADEB BARIK VS	SRINIVAS MOHANTY VS	// // ()
140	D-WP(C)/4490/2026 WP(C)/4487/2026	STATE OF ODISHA JITENDRA PRADHAN VS	BIKRAM CHANDRA GHADEI VS	// // ()
141	D-WP(C)/5492/2026 WP(C)/4488/2026	UNION OF INDIA RABINDRA KUMAR PANDA VS	ANIL KUMAR BEHERA VS	// // ()
142	D-WP(C)/4158/2026 WP(C)/4489/2026	STATE OF ODISHA PINKI RATH VS COMMISSIONER, PURI MUNICIPAL CORPORATION, PURI	MANAS RANJAN DHAL VS	// // ()
143	D-WP(C)/5428/2026 WP(C)/4490/2026	DAYANIDHI DEHURY VS	KANANBALA ROY CHOUDHURY VS	// // ()
144	D-WP(C)/5372/2026 WP(C)/4491/2026	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	BIJAYALAXMI SAHOO VS	// // ()
145	D-WP(C)/5379/2026 WP(C)/4492/2026	STATE OF ODISHA NILAKANTHA BEHERA VS	PRASANTA KUMAR MISHRA VS	// // ()
146	D-WP(C)/4951/2026 WP(C)/4493/2026	STATE OF ORISSA KIRANBALA PANI VS	AMIYA BHUSAN DASH VS	// // ()
147	D-WP(C)/4476/2026 WP(C)/4494/2026	STATE OF ODISHA DEBAKI BEHERA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// // () //

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148	D-WP(C)/5457/2026 WP(C)/4495/2026	BANKANIDHI SAHOO VS THE ADDL. COMNR, ADDL. REVISIONAL COURT NO. IV, ODISHA, BHUBANESWAR	ABINASH ROUTRAY VS	// 0 //
149	D-WP(C)/4996/2026 WP(C)/4496/2026	BARADA PRASANA DAS VS THE CHIEF MANAGER, SBI, RAJPATH BRANCH, KHURDA	SOUMYA JYOTI BISWAL VS	// 0 //
150	D-WP(C)/49286/2025 WP(C)/4497/2026	SAROJ KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
151	D-WP(C)/5384/2026 WP(C)/4498/2026	CHITTARANJAN SENAPATI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
152	D-WP(C)/5399/2026 WP(C)/4499/2026	DURGA PRASAD KANUNGO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
153	D-WP(C)/52038/2025 WP(C)/4500/2026	HARIHAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
154	D-WP(C)/5386/2026 WP(C)/4501/2026	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	// 0 //
155	D-WP(C)/5085/2026 WP(C)/4502/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
156	D-WP(C)/5391/2026 WP(C)/4503/2026	MURALIDHAR SATHUA MOHAPATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
157	D-WP(C)/4303/2026 WP(C)/4504/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
158	D-WP(C)/4538/2026 WP(C)/4505/2026	HARAPRIYA PURI VS COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	PRAVASHA PUJAREE PARIDA VS	// 0 //
159	D-WP(C)/5395/2026	BRAHMANANDA DHAL	RAJESH RANJAN SAHOO	//

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	WP(C)/4506/2026	VS THE STATE OF ODISHA	VS	0 //
160	D-WP(C)/55510/2025 WP(C)/4507/2026	DR.RAJ KISHORE NATH VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
161	D-WP(C)/5258/2026 WP(C)/4508/2026	AKSHAYA ROUT VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
162	D-WP(C)/55332/2025 WP(C)/4509/2026	USHARANI BARIK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
163	D-WP(C)/3012/2026 WP(C)/4510/2026	PRABHAT KUMAR BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
164	D-WP(C)/55532/2025 WP(C)/4511/2026	ITISHREE NATH VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
165	D-WP(C)/5444/2026 WP(C)/4512/2026	SANTOSH KUMAR PATTANAIAK VS THE CHAIRMAN S.T.A. ODISHA, CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
166	D-WP(C)/967/2026 WP(C)/4513/2026	SUDHAMAYEE JENA VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
167	D-WP(C)/4189/2026 WP(C)/4514/2026	DR. DIPTI MOHAPATRA VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
168	D-WP(C)/4946/2026 WP(C)/4515/2026	GOPINATH NAYAK VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
169	D-WP(C)/5259/2026 WP(C)/4516/2026	BIRANCHI NARAYAN PRUSTY VS THE STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
170	D-WP(C)/1636/2026 WP(C)/4517/2026	UMAKANTA BEHERA VS	BISWAJIT NAYAK VS	// 0

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171	D-WP(C)/5495/2026 WP(C)/4518/2026	STATE OF ODISHA DR.PRADYUMNA KUMAR DASH VS	AVIJIT MISHRA VS	// // ()
172	D-WP(C)/4576/2026 WP(C)/4519/2026	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	TUSAR KUMAR MISHRA VS	// // ()
173	D-WP(C)/5437/2026 WP(C)/4520/2026	STATE OF ODISHA SANTOSH KUMAR PATTANAIAK VS	KHIROD CHANDRA MAJHI VS	// // ()
174	D-WP(C)/3840/2026 WP(C)/4521/2026	THE CHAIRMAN S.T.A. ODISHA, CUTTACK SUJIT KUMAR MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()
175	D-WP(C)/5482/2026 WP(C)/4522/2026	STATE OF ODISHA DR.SUBRAT KUMAR DUTTA VS	AVIJIT MISHRA VS	// // ()
176	D-WP(C)/5543/2026 WP(C)/4523/2026	STATE OF ODISHA M/S HOTEL RAJALAXMI, ANGUL VS	SOUMYA MISHRA VS	// // ()
177	D-WP(C)/4436/2026 WP(C)/4524/2026	ODISHA GRAMYA BANK, KHURDA PRANA KRISHNA SARANGI VS	DEBADATTA MOHANTY VS	// // ()
178	D-WP(C)/5074/2026 WP(C)/4525/2026	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	RANJIT MOHANTY VS	// // ()
179	D-WP(C)/5461/2026 WP(C)/4526/2026	STATE OF ODISHA BIBHUTI RANJAN PATNAIK VS	ABINASH ROUSTRAY VS	// // ()
180	D-WP(C)/5342/2026 WP(C)/4527/2026	MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK AMIYA RANJAN KHATUA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
181	D-WP(C)/5364/2026 WP(C)/4528/2026	STATE OF ODISHA M/S. PRADEEP KUMAR BEHERA, KEONJHAR VS	SUNIL MISHRA VS	// // ()
		CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR		//

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182	D-WP(C)/4648/2026 WP(C)/4529/2026	SWAPNITA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
183	D-WP(C)/5488/2026 WP(C)/4530/2026	SWARNALATA BISWAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
184	D-WP(C)/5496/2026 WP(C)/4531/2026	AJAYA KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
185	D-WP(C)/4272/2026 WP(C)/4532/2026	BISWANATH NAYAK VS REVENUE DIVISIONAL COMMISSIONER OF SOUTHERN DIVISION, BERHAMPUR	BEDA PRAKASH PANDA VS	// 0 //
186	D-WP(C)/5610/2026 WP(C)/4533/2026	M/S. SURAJ ENGINEEING, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
187	D-WP(C)/5407/2026 WP(C)/4534/2026	ATIKUR RAJA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
188	D-WP(C)/5442/2026 WP(C)/4535/2026	SHARAT KUMAR DASH VS SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR	SIDHARTHA MISHRA VS	// 0 //
189	D-WP(C)/4635/2026 WP(C)/4536/2026	M/S SREEMAA SUPPLIER, JAJPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
190	D-WP(C)/54632/2025 WP(C)/4537/2026	RANJIT KUMAR GIRI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
191	D-WP(C)/4768/2026 WP(C)/4538/2026	PADMABATI BEHERA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
192	D-WP(C)/5423/2026 WP(C)/4539/2026	NAUSHAD ALI VS SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR	SIDHARTHA MISHRA VS	// 0 //
193	D-WP(C)/5563/2026	ALIVA PATEL	BHARATI DASH	//

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	WP(C)/4540/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5425/2026 WP(C)/4541/2026	BAPTIST CONGREGATION, CHOUDWAR, CUTTACK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
195	D-WP(C)/5485/2026 WP(C)/4542/2026	DURYODHAN JENA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
196	D-WP(C)/2948/2026 WP(C)/4543/2026	BIPIN CHANDRA MANTRY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
197	D-WP(C)/5573/2026 WP(C)/4544/2026	PRADEEP KUMAR KATARUKA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
198	D-WP(C)/5471/2026 WP(C)/4545/2026	P.AKHAYA KUMAR PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
199	D-WP(C)/5380/2026 WP(C)/4546/2026	PRADEEP KUMAR GHOSE VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
200	D-WP(C)/5574/2026 WP(C)/4547/2026	CHINTAMANI PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
201	D-WP(C)/5440/2026 WP(C)/4548/2026	PRIYAMBADA PARIDA VS R.T.O. R.T.O. JAGATSINGHPUR	KHIROD CHANDRA MAJHI VS	// 0 //
202	D-WP(C)/5459/2026 WP(C)/4549/2026	BRUNDABAN SAHU VS SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR	SIDHARTHA MISHRA VS	// 0 //
203	D-WP(C)/5555/2026 WP(C)/4550/2026	SANGITA PAHARI VS ARNAB PAHARI	SIDHARTHA DAS VS	// 0 //
204	D-WP(C)/5463/2026 WP(C)/4551/2026	CHITTARANJAN PANDA VS	SIDHARTHA MISHRA VS	// 0

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205	D-WP(C)/5509/2026 WP(C)/4552/2026	SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR MAMATA MAYEE DILLA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// // ()
206	D-WP(C)/5533/2026 WP(C)/4553/2026	RAVI SARAN SINGH VS STATE OF ODISHA	BIJAY JENA VS	// // ()
207	D-WP(C)/5542/2026 WP(C)/4554/2026	CHUMKI NAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // ()
208	D-WP(C)/5396/2026 WP(C)/4555/2026	KHAGESWAR DAS VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// // ()
209	D-WP(C)/5615/2026 WP(C)/4556/2026	PRAVAT KUMAR ROUT VS SUPERINTENDING ENGINEER (ELECTRICAL), BCDD-II, TPCODL, BHUBANESWAR	ASHOK KUMAR BEHERA VS	// // ()
210	D-WP(C)/5586/2026 WP(C)/4557/2026	LAMBODAR BISHOIRATNA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// // ()
211	D-WP(C)/5520/2026 WP(C)/4558/2026	GENERAL MANAGER MAHANADI COALFIELDS LTD, BHARATPUR AREA, ANGUL VS SUNITA CHOUHAN	NARESH CHANDRA SAHOO VS	// // ()
212	D-WP(C)/5449/2026 WP(C)/4559/2026	RADHESHYAM NAG VS SAMBALPUR MUNICIPAL CORPORATION, SAMBALPUR	SIDHARTHA MISHRA VS	// // ()
213	D-WP(C)/5493/2026 WP(C)/4560/2026	ANNAPURNA NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// // ()
214	D-WP(C)/5455/2026 WP(C)/4561/2026	GANGARAM BISWAL VS SAMBALPUR MUNICIPAL CORPORATION, DURGAPALI, SAMBALPUR	SIDHARTHA MISHRA VS	// // ()
215	D-WP(C)/5526/2026 WP(C)/4562/2026	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // ()

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216	D-WP(C)/5529/2026 WP(C)/4563/2026	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
217	D-WP(C)/5530/2026 WP(C)/4564/2026	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
218	D-WP(C)/5532/2026 WP(C)/4565/2026	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
219	D-WP(C)/5498/2026 WP(C)/4566/2026	BIDHU BHUSHAN RATH VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
220	D-WP(C)/5490/2026 WP(C)/4567/2026	MINAKSHI SATPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
221	D-WP(C)/5454/2026 WP(C)/4568/2026	DIPTIMAYEE BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
222	D-WP(C)/5519/2026 WP(C)/4569/2026	SANTOSH KUMAR NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
223	D-WP(C)/5558/2026 WP(C)/4570/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
224	D-WP(C)/5491/2026 WP(C)/4571/2026	VIVEK TIWARI VS UNION OF INDIA	SOMA PATNAIK VS	// 0 //
225	D-WP(C)/5623/2026 WP(C)/4572/2026	MADHUSMITA GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/5403/2026 WP(C)/4573/2026	TRINATH DASH VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
227	D-WP(C)/5527/2026	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	//

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	WP(C)/4574/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5069/2026 WP(C)/4575/2026	IMRAN KHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
229	D-WP(C)/5528/2026 WP(C)/4576/2026	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
230	D-WP(C)/2992/2026 WP(C)/4577/2026	DR.JYOTI PRASAD DASH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
231	D-WP(C)/4918/2026 WP(C)/4578/2026	SARAT KUMAR SHASINI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
232	D-WP(C)/4920/2026 WP(C)/4579/2026	PADMANAV PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
233	D-WP(C)/4925/2026 WP(C)/4580/2026	RAMESH KUMAR PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
234	D-WP(C)/5603/2026 WP(C)/4581/2026	KABITA PUHAN VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
235	D-WP(C)/5508/2026 WP(C)/4582/2026	GITANJALI MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
236	D-WP(C)/4846/2026 WP(C)/4583/2026	GAJENDRA PRASAD JENA VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
237	D-WP(C)/4804/2026 WP(C)/4584/2026	DILESWAR SETH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
238	D-WP(C)/5656/2026 WP(C)/4585/2026	PRAMILA MISHRA VS	KISHORE KUMAR MISHRA VS	// 0

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239	D-WP(C)/53000/2025 WP(C)/4586/2026	STATE OF ODISHA BANITA MOHAPATRA VS PROF.RAVI AHUJA	MRUGANKA MAULI PATNAIK VS	// // 0 //
240	D-WP(C)/4135/2026 WP(C)/4587/2026	ANANTA KISHORE BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
241	D-WP(C)/4891/2026 WP(C)/4588/2026	SANGRAMJIT MOHANTY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
242	D-WP(C)/5671/2026 WP(C)/4589/2026	ARADHANA MURMU VS UNION OF INDIA	DEBADATTA MOHANTY VS SUNIL J.MATHEWS,M.SWAIN	// 0 //
243	D-WP(C)/4138/2026 WP(C)/4590/2026	MANULATA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
244	D-WP(C)/4909/2026 WP(C)/4591/2026	KABITARANI AYACH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
245	D-WP(C)/5221/2026 WP(C)/4592/2026	SRI SRI JAGANNATH MAHAPRABHU BIJE, BARGARH VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
246	D-WP(C)/5415/2026 WP(C)/4593/2026	PRADEEP NAYAK VS COLLECTOR, KANDHAMAL	MAHESWAR MOHANTY VS	// 0 //
247	D-WP(C)/4914/2026 WP(C)/4594/2026	DUSMANTA KUMAR DALAI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
248	D-WP(C)/4762/2026 WP(C)/4595/2026	SURYAKANTA SAMANTARAY VS THE CHIEF ELECTRICAL INSPECTOR ,TPCODL, ODISHA, BHUBANESWAR	MANORANJAN DAS VS	// 0 //
249	D-WP(C)/604/2026 WP(C)/4596/2026	PRADEEP KUMAR PATTNAIK VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	// 0 //

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250	D-WP(C)/4926/2026 WP(C)/4597/2026	RATIKANT SAMAL VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// 0 //
251	D-WP(C)/4312/2026 WP(C)/4598/2026	AJAYA KUMAR MOHANTY VS STATE OF ODISHA	GOURAV MOHANTY VS	// 0 //
252	D-WP(C)/4915/2026 WP(C)/4599/2026	PRAVAKAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
253	D-WP(C)/52837/2025 WP(C)/4600/2026	TANULAYA MAJHI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
254	D-WP(C)/4372/2026 WP(C)/4601/2026	M/S. GUGNANI AUTOCARS PRIVATE LIMITED, CUTTACK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
255	D-WP(C)/4351/2026 WP(C)/4602/2026	BRAJA KISHORE MOHANTY VS KAILASH CHANDRA MOHANTY	DWARIKA PRASAD MOHANTY VS	// 0 //
256	D-WP(C)/5609/2026 WP(C)/4603/2026	MR.ARSHAD VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
257	D-WP(C)/5438/2026 WP(C)/4604/2026	SUNDAR NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
258	D-WP(C)/5486/2026 WP(C)/4605/2026	BHABANISANKAR MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
259	D-WP(C)/5451/2026 WP(C)/4606/2026	USHA PATTANAİK VS THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, RACPC, BHUBANESWAR	BINI MISHRA VS	// 0 //
260	D-WP(C)/5476/2026 WP(C)/4607/2026	PARAMANANDA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	D-WP(C)/5401/2026	LILI SUTAR	SURENDRA KUMAR GARTIA	//

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	WP(C)/4608/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5517/2026 WP(C)/4609/2026	BANITA BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
263	D-WP(C)/5276/2026 WP(C)/4610/2026	PUJA PRIYADARSHANI VS THE BRANCH MANAGER, BANDHAN BANK, CUTTACK	SOUMYA JYOTI BISWAL VS	// 0 //
264	D-WP(C)/5525/2026 WP(C)/4611/2026	KESHAB JENA VS TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
265	D-WP(C)/5544/2026 WP(C)/4612/2026	PADMINI NAYAK VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, OPTCL, BHUBANESWAR	RAJLAXMI BISWAL VS	// 0 //
266	D-WP(C)/5611/2026 WP(C)/4613/2026	MANAS SAMAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
267	D-WP(C)/5487/2026 WP(C)/4614/2026	DR.ANIL KUMAR SAHOO VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
268	D-WP(C)/5400/2026 WP(C)/4615/2026	PRASANTA KUMAR JENA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
269	D-WP(C)/15093/2025 WP(C)/4616/2026	THE PRESIDENT OF JAGANNATH TEMPLE COMMITTEE,BHADRAK VS STATE OF ODISHA	RAJIBA BIHARI MISHRA VS	// 0 //
270	D-WP(C)/5501/2026 WP(C)/4617/2026	SANATAN DILLA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
271	D-WP(C)/2771/2026 WP(C)/4618/2026	DR.PITAMBAR MISHRA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
272	D-WP(C)/5548/2026 WP(C)/4619/2026	JOGENDRA BARIK VS	JAGAJIBAN PRADHAN VS	// 0

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273	D-WP(C)/5228/2026 WP(C)/4620/2026	STATE OF ODISHA PRADEEP KUMAR PATEL VS	BIVUDATTA CHALAN VS	// // 0
274	D-WP(C)/5504/2026 WP(C)/4621/2026	STATE OF ODISHA HEMANTA DILLA VS	SIBA PRASAD PATRA VS	// // 0
275	D-WP(C)/51391/2025 WP(C)/4622/2026	STATE OF ODISHA HDFC BANK LTD, MUMBAI VS	NALINI KANTA DASH VS	// // 0
276	D-WP(C)/5456/2026 WP(C)/4623/2026	COLLECTOR AND DISTRICT MAGISTRATE , CUTTACK M/S ACRUX REALCON PRIVATE LIMITED, KHURDA VS	NIROD KUMAR SAHU VS	// // 0
277	D-WP(C)/5267/2026 WP(C)/4624/2026	STATE OF ODISHA MAMITA DIGAL VS	ASHIT KUMAR DASH VS	// // 0
278	D-WP(C)/5477/2026 WP(C)/4625/2026	STATE OF ORISSA SMRUTIREKHA LENKA VS	SHARMISTHA SAMAL VS	// // 0
279	D-WP(C)/5722/2026 WP(C)/4626/2026	STATE OF ODISHA SHESADEV NANDA VS	KRISHNA CHANDRA SAHU VS	// // 0
280	D-WP(C)/3252/2026 WP(C)/4627/2026	STATE OF ODISHA BANABIHARI BEHERA VS	RASHMI KANTA ACHARYA VS	// // 0
281	D-WP(C)/243/2026 WP(C)/4628/2026	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	BANSHIDHAR SATAPATHY VS	// // 0
282	D-WP(C)/5180/2026 WP(C)/4629/2026	STATE OF ODISHA RAJENDRA PRASAD BOSE VS	LALATENDU SAMANTARAY VS	// // 0
283	D-WP(C)/3671/2026 WP(C)/4630/2026	STATE OF ODISHA LABANGALATA SAHOO VS	SAKTIDHARA MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/5185/2026 WP(C)/4631/2026	BAL GOPAL MAHAPATRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
285	D-WP(C)/5479/2026 WP(C)/4632/2026	PRASANTA RANJAN NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	D-WP(C)/5419/2026 WP(C)/4633/2026	MADHUSUDAN MAHARANA VS STATE OF ODISHA	MANOJ KUMAR RAJGURU VS	// 0 //
287	D-WP(C)/4484/2026 WP(C)/4634/2026	ABHIMANYU SETHI VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
288	D-WP(C)/5310/2026 WP(C)/4635/2026	SUVRAJIT PARIDA VS THE DIRECTOR, LAND RECORDS, SURVEY AND CONSOLIDATION, ODISHA	DEVI PRASAD DASH VS	// 0 //
289	D-WP(C)/5481/2026 WP(C)/4636/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	D-WP(C)/5524/2026 WP(C)/4637/2026	BHAGABAN BISWAL VS AADHAR HOUSING FINANCE LIMITED,BHUBANESWAR BRANCH	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
291	D-WP(C)/3127/2026 WP(C)/4638/2026	PRAFULLA KUMAR SETHI VS UNION OF INDIA	AMIYA KUMAR MOHANTY VS	// 0 //
292	D-WP(C)/5725/2026 WP(C)/4639/2026	SUKHENDU KUMAR PUHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/5535/2026 WP(C)/4640/2026	PITABAS SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
294	D-WP(C)/3918/2026 WP(C)/4641/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
295	D-WP(C)/5601/2026	MINATI BARIK	UMESH CHANDRA DORA	//

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	WP(C)/4642/2026	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/5538/2026 WP(C)/4643/2026	BISHNU MUNDA VS STATE OF ODISHA	BIKRAMADITYA BHARAT NANDAN DWIBEDI VS	// () //
297	D-WP(C)/5581/2026 WP(C)/4644/2026	PARTHASARATHI PRADHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //
298	D-WP(C)/5553/2026 WP(C)/4645/2026	SUJATA PANDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// () //
299	D-WP(C)/5402/2026 WP(C)/4646/2026	BHARAT BHUSAN NAYAK VS STATE OF ODISHA	BALARAM BEHERA VS	// () //
300	D-WP(C)/5607/2026 WP(C)/4647/2026	GANGADHAR MISHRA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// () //
301	D-WP(C)/5645/2026 WP(C)/4648/2026	MANAS KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
302	D-ABLAPL/4106/2026 ABLAPL/1863/2026	PRATYUSH RANJAN ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUWAR /44 /2026 () //
303	D-ABLAPL/4109/2026 ABLAPL/1864/2026	JITENDRA PATRA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BHADRAK TOWN /76 /2026 () //
304	D-ABLAPL/4110/2026 ABLAPL/1865/2026	UMESH KARNA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /284 /2025 () //
305	D-ABLAPL/4114/2026 ABLAPL/1866/2026	SATRUGHNA KARMI VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /295 /2025 () //
306	D-ABLAPL/4132/2026 ABLAPL/1867/2026	CHITTARANJAN DAS VS	BIRAJA PRASAD NANDA VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul)

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307	D-ABLAPL/4141/2026 ABLAPL/1868/2026	STATE OF ODISHA PRAKASH HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	2(B)CC/0000005/2026 BORIGUMMA /260 /2025 () //
308	D-ABLAPL/3569/2026 ABLAPL/1869/2026	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	NAYAGARH SADAR /2 /2026 () //
309	D-ABLAPL/3732/2026 ABLAPL/1870/2026	MADHAB JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /94 /2021 () //
310	D-ABLAPL/4146/2026 ABLAPL/1871/2026	ROHITA DEEPA @ ROHIT DEEP VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /296 /2025 () //
311	D-ABLAPL/4156/2026 ABLAPL/1872/2026	BASANTI SINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	BELPAHAR /170 /2025 () //
312	D-ABLAPL/4162/2026 ABLAPL/1873/2026	SWAGAT MOHARANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /281 /2025 () //
313	D-ABLAPL/4100/2026 ABLAPL/1874/2026	ARJUN PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHARICHHAKA /14 /2026 () //
314	D-ABLAPL/4163/2026 ABLAPL/1875/2026	RIKASH KUMAR AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /22 /2026 () //
315	D-ABLAPL/4169/2026 ABLAPL/1876/2026	DHIREN KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /205 /2018 () //
316	D-ABLAPL/4187/2026 ABLAPL/1877/2026	ASHISH SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /188 /2025 () //
317	D-ABLAPL/4193/2026 ABLAPL/1878/2026	RAJAT JENA VS STATE OF ODISHA	ASUTOSH ROUT VS	TIHIDI /258 /2025 () //

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318	D-ABLAPL/4173/2026 ABLAPL/1879/2026	MD. WASIM VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /172 /2025 () //
319	D-ABLAPL/4195/2026 ABLAPL/1880/2026	DIPUNA BEHERA VS STATE OF ODISHA	BIRENDRA MOHAPATRA VS	NAYAGARH /1 /2022 () //
320	D-ABLAPL/4202/2026 ABLAPL/1881/2026	NILAN KUMAR MUDULI VS STATE OF ODISHA	AMARESH DAS VS	BALIKUDA /43 /2026 () //
321	D-ABLAPL/3987/2026 ABLAPL/1882/2026	DHIREN SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
322	D-ABLAPL/4204/2026 ABLAPL/1883/2026	PRAKASH MAHAKUR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /1 /2026 () //
323	D-ABLAPL/4265/2026 ABLAPL/1884/2026	CHANDAN @ NIRANJAN SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /10 /2018 () //
324	D-ABLAPL/1602/2026 ABLAPL/1885/2026	LIPU SAHOO @ RAJESH PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /16 /2020 () //
325	D-ABLAPL/2681/2026 ABLAPL/1886/2026	GOUTAM RAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /219 /2025 () //
326	D-ABLAPL/4139/2026 ABLAPL/1887/2026	BAPI MOHANTY @ JAN KUMAR MOHANTY VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /68 /2026 () //
327	D-ABLAPL/3726/2026 ABLAPL/1888/2026	BABAJI MALIK VS STATE OF ODISHA	NIRANJAN LENKA VS	NIKIRAI /1 /2026 () //
328	D-ABLAPL/4115/2026 ABLAPL/1889/2026	BIRANCHI MISHRA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /41 /2026 () //
329	D-ABLAPL/4171/2026	TAPAS KUMAR SAHU @ SAHOO @ LULU SAHU	PARTHA SARATHI DAS	TELKOI /161 /2025

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	ABLAPL/1890/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4238/2026 ABLAPL/1891/2026	PARBATI BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// DISTRICT & SESSIONS JUDGE,BHADRA
331	D-ABLAPL/4177/2026 ABLAPL/1892/2026	SK. BIRU @ SK. SANULLA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Spl/0000021/2026 DHAMNAGAR /45 /2026 () //
332	D-ABLAPL/4223/2026 ABLAPL/1893/2026	DINESH KUMAR SAHOO VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	MAHABIROD /21 /2026 () //
333	D-ABLAPL/4214/2026 ABLAPL/1894/2026	SUBHRANSU PRADHAN @ SANDHE VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BAUNISUNI /17 /2026 () //
334	D-ABLAPL/3643/2026 ABLAPL/1895/2026	ANTARYAMI PANDA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	KHARABEL NAGAR P.S. /572 /2025 () //
335	D-ABLAPL/4224/2026 ABLAPL/1896/2026	TRILOCHAN KOK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /535 /2025 () //
336	D-ABLAPL/4012/2026 ABLAPL/1897/2026	RAJESH MALLICK @ KANHA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /24 /2026 () //
337	D-ABLAPL/4230/2026 ABLAPL/1898/2026	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BERHAMPUR TOWN /53 /2026 () //
338	D-ABLAPL/4219/2026 ABLAPL/1899/2026	PRADIP SONI VS STATE OF ODISHA	BYOMAKESH SAHOO VS	SUNDARGARH SADAR /55 /2026 () //
339	D-ABLAPL/4220/2026 ABLAPL/1900/2026	MD SIRAZ @ MD SIRAJ VS STATE OF ODISHA	JULU KHANSAMA VS	BHAWANIPATNA TOWN /177 /2024 () //
340	D-ABLAPL/4268/2026 ABLAPL/1901/2026	JIBAN SATAPATHY @ AVIJIT SATAPATHY VS	TARA PRASAD MOHAPATRA VS	PURI SADAR /122 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/3936/2026 ABLAPL/1902/2026	STATE OF ODISHA DEBAJYOTI PANIGRAHI VS STATE OF ODISHA	SATYAJIT SAHOO VS	// / /0 ()
342	D-ABLAPL/4269/2026 ABLAPL/1903/2026	STATE OF ODISHA PRAKASH SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// CHANDANPUR /9 /2026 ()
343	D-ABLAPL/4233/2026 ABLAPL/1904/2026	STATE OF ODISHA SUNIL KUMAR BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// Maitri Vihar PS /39 /2026 ()
344	D-ABLAPL/4198/2026 ABLAPL/1905/2026	STATE OF ODISHA PANDIT SAHU VS STATE OF ODISHA	SUJATA JENA VS	// KESINGA /403 /2023 ()
345	D-ABLAPL/3767/2026 ABLAPL/1906/2026	STATE OF ODISHA BICHU NAIK VS STATE OF ODISHA	DIGANT KALLOL DEO VS	// / /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/000009/2025
346	D-ABLAPL/4245/2026 ABLAPL/1907/2026	STATE OF ODISHA NARASINGH MADHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// / /0 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000120/2020
347	D-ABLAPL/4150/2026 ABLAPL/1908/2026	STATE OF ODISHA SOURAV SAHU VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// SUNDARGARH TOWN /29 /2026 ()
348	D-ABLAPL/2902/2026 ABLAPL/1909/2026	STATE OF ODISHA D. GOURA PATRA @ GOURA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// DIGAPAHANDI /331 /2025 ()
349	D-ABLAPL/4272/2026 ABLAPL/1910/2026	STATE OF ODISHA PRASANT KUMAR MOHANTY @ CHHUAPUA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// PLANTSITE /217 /2025 ()